

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14943/2004

(From the judgement and order dated 12/11/2003 in FMA No. 2885/2002 of The HIGH COURT OF

CALCUTTA)

MANJURI BERA

Petitioner(s)

VERSUS

ORIENTAL INSURANCE CO. LTD. & ANR.

Respondent(s)

(With office report )

(For final disposal)

Date: 22/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Rana Mukherjee, Adv.

Mrs Sarla Chandra,Adv.

For Respondent(s) Mr. S.L.Gupta, Adv.

Mr. Baldev Krishan, Adv.

Mr. Goodwill Indeevar,Adv.

Mr. V.K.Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

Since the only question is whether the legal representative includes a married

daughter. We do not think it necessary that a rejoinder is to be filed.

Call after one week.

(Shashi Sareen)

(Radha R.Bhati

a)

Court Master

Court Master